

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 19th March, 2019

NO. LJ (B) 17/2019/58 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri A.M. Lartang, EE PHE, O/o CE PHE.	East Khasi Hills, Shillong	Deputy Commissioner, East Khasi Hills.
2.	Daniel Khylllep, OSD, Director Border Area.	-do-	-do-
3.	Shri D. Arjun Bhaskara Rao, Scientific Officer-D, O/o Atomic Minerals Directorate for Exploration and Research.	-do-	-do-


(E.M. Donn),


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/58 -A,
Copy to:-

Dated Shillong, the 19th March, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. Joint Secretary to the Govt. of Meghalaya, Elections Deptt. & Additional Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL.109/2015/142, Dt. 19.3.2019.
4. The Deputy Commissioner/District Election Officer, East Khasi Hills, Shillong.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department